

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

The 28th March, 2016

No. 101 A: The Court has been pleased to grant extra time to join new assignment / station on transfer of the following Judicial Officers named in Column No. 02 at the station as mentioned in Column no. 3 till the date indicated against their names at Column no. 4:-

| Sl No. | Name of the officer with designation and present place of posting | Under orders of transfer to | Extra time granted till |
|--------|---|-----------------------------|-------------------------|
| 01. | 02 | 03 | 04 |
| 1. | Sri Shankar Kumar Maharaj, Judge Incharge, Lohardaga | Giridih | 05.04.2016 |
| 2. | Sri Durgesh Chandra Awasthi, SDJM, Pakur | Sarikela-Kharsawan | 10.04.2016 |

By order of the Court,

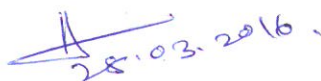
Sd/- Anil Kumar Choudhary

Registrar General

Memo No. 2527 /Apptt

Dated Ranchi the 28th March, 2016

Copy forwarded to the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette.


28.03.2016
Registrar General